

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
LOK SABHA
UNSTARRED QUESTION NO. 35**

TO BE ANSWERED Monday, November 18, 2019/Kartika 27, 1941 (Saka)

Release of Special Development Fund

**35. SHRI KANUMURU
RAGHU RAMA
KRISHANA RAJU:**

Will the Minister of FINANCE be pleased to state:-

- (a) whether the Government has released Special Development Funds as promised to the Andhra Pradesh State during last five years from 2014-19;
- (b) if so, the details thereof along with district-wise break-up;
- (c) whether the attention of the Government is drawn to the fact that some funds have not been released and are still pending;
- (d) if so, the reaction of the Government in this regard; and
- (e) the steps being taken by the Government for early release of the balance funds as promised?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI ANURAG SINGH THAKUR)**

(a) & (e): Following the recommendations of NITI Aayog in its report on “Developmental support to the successor State of Andhra Pradesh under Andhra Pradesh Re-organisation Act (APRA), 2014” dated 01.12.2015 Department of Expenditure has released Rs.1050 crore towards Special Development Package under Section 46(2) & (3) and 94(2) of APRA, 2014 to the successor State of Andhra Pradesh in three instalments of Rs.350 crore each @ Rs.50 per district for the 7 backward districts of the State. Special Development Funds have been released for the districts namely: Anantapur, Chittoor, Cuddapah, Kurnool, Srikakulam, Vishakhapatnam and Vizianagaram.
